

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

4. **Company Appeal/18/2024**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Tekcare India Private Limited**  
**(Shareholder of Lorus Properties and**  
**Finvest Private Limited)**

**Vs.**

**The Registrar of Companies Mumbai**

**Section: 252 (3) of Companies Act, 2013**

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**ORDER**

PCS, Prashant Thakre appeared for the Appellant through VC. None present on behalf of the RoC. **Registry is directed** to issue notice to the RoC intimating the next date of hearing and file track consignment report at least two days before the next date of hearing. List this matter on **24.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**